

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 27/AM13
HELD ON 03.10.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 27/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 03.10.2012 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 26/AM13 held on 26.09.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-135	BIG BAGS INTERNATIONAL PVT. LTD.	HQ F. No. 01/87/050/00439/AM04/DES-VII	Status:
----------------	----------------------------------	--	---------

NC No.: 27/AM13 Dated: 03.10.2012	Adv. Lic. No. 0710025390 dated 17.11.2003	RLA F. No. 07/24/040/00438/AM04	Deferred
--	---	---	-----------------

Request: **Amendment in the description of Import Item No. 1.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

ONLINE CASES

1	Case No.: 14/47/87-ALC1/2011	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00395/AM12/	RLA File :09/24/040/00321/AM12/	Lic.No/Date:0910049804 22.11.2011	Defer Date:17.10.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 31.07.2012 and 07.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

2	Case No.: 17/46/87-ALC1/2011	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00380/AM12/	RLA File :09/24/040/00322/AM12/	Lic.No/Date:0910049904 24.11.2011	Defer Date:17.10.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by			

Reminders from DGFT on 31.07.2012 and 07.09.2012 (Final Reminder) giving 15 days time for submission of information.
Reply still awaited from the firm.

3	Case No.:16/43/87-ALC1/2011	Party Name:K.K. NAG LTD.,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00344/AM12/	RLA File :07/24/040/00332/AM12/	Lic.No/Date:0710084276 29.11.2011	Defer Date:17.10.2012
	Decision: The firm vide e-mail dated 29.09.2012 has informed that they have submitted their reply to D/o C&PC. Comments of D/o C&PC are awaited.			

4	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:24.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:9/41/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
	HQ File :01/87/050/00318/AM12/	RLA File :32/24/040/00044/AM12/	Lic.No/Date:3210051494 14.12.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269099	63/0- LLIN HDPE MOSQUITO BED NETS	23482.000	K.G	56835724.00	1098274.80 US Dollars
				Total	56,835,724.00	1,098,274.80

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	25360.560	K.G	2,282,450.40	43,392.59 US Dollars	0.00	Value & Qty
2	38089910	ALPHACYPERMETHRIN TECHNICAL	610.530	K.G	747,899.25	14,218.61 US Dollars	0.00	Value & Qty
3	39011010	LLDPE GRANULES	9178.000	K.G	871,910.00	16,576.24 US Dollars	0.00	Value & Qty
				Total	3,902,259.65	74,187.44		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLIN HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	1.0343 kg
		2. Alpha Cypermethrin	0.0080 kg
		3. LLDPE Granules	0.0441 kg

Case No.:11/41/87-ALC1/2011

Party Name:DISEASE CONTROL
TECHNOLOGIES PRIVATE LIMITED,

Meet No/Date:27/87-ALC1/2012
03.10.2012

Status: Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269099	63/0- LLIN HDPE MOSQUITO BEDNETS	11741.000	K.G	28417862.00	549137.42 US Dollars
				Total	28,417,862.00	549,137.42

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	12680.280	K.G	1,141,225.20	21,696.29 US Dollars	0.00	Value & Qty
2	38089910	ALPHACYPERMETHRIN TECHNICAL	305.260	K.G	373,943.50	7,109.19 US Dollars	0.00	Value & Qty
3	39011010	LLDPE GRANULES	4589.000	K.G	435,955.00	8,288.12 US Dollars	0.00	Value & Qty
				Total	1,951,123.70	37,093.60		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLIN HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	1.0343 kg
		2. Alpha Cypermethrin	0.0080 kg
		3. LLDPE Granules	0.0441 kg

Case No.:14/46/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00377/AM12/	RLA File :32/24/040/00052/AM12/	Lic.No/Date:3210052342 20.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39369099	61/0- LLIN HDPE MOSQUITO BEDNETS	117541.000	K.G	23508200.00	448202.10 US Dollars
				Total	23,508,200.00	448,202.10

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE GRANULES HDPE GRANULES	124605.000	K.G	11,214,450.00	210,600.00 US Dollars	0.00	Value & Qty
2	38089910	ALPHACYPERMETHRIN ALPHACYPERMETHRIN TECHNICAL	806.000	K.G	987,350.00	18,541.78 US Dollars	0.00	Value & Qty
3	39011010	LLDPE GRANULES LLDPE GRANULES	4589.000	K.G	435,955.00	8,186.95 US Dollars	0.00	Value & Qty
				Total	12,637,755.00	237,328.73		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLIN HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	1.0343 kg
		2. Alpha Cypermethrin	0.0080 kg
		3. LLDPE Granules	0.0441 kg

8	Case No.:3/45/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00354/AM12/	RLA File :03/94/040/00252/AM12/	Lic.No/Date:0310678502 24.01.2012	Defer Date:24.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 19.09.2012. Comments of D/o C&PC are awaited.			

9	Case No.:3/48/87-ALC1/2011	Party Name:COSMO FILMS LTD	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00402/AM12/	RLA File :03/94/040/00898/AM12/	Lic.No/Date:0310678957 27.01.2012	Defer Date:24.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.05.2012. This was followed by a reminder D/o C&PC on 31.07.2012 for furnishing comments expeditiously. Comments awaited from D/o C&PC.			

	Case No.:27/49/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
--	-----------------------------	--	--	------------------

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269099	63/0- LLIN HDPE MOSQUITO BEDNETS with Alphacypermethrin 0.55%. Net content of import items to be accounted for the Shipping bills alongwith net weight of export item.	74579.000	K.G	14915800.00	301939.27 US Dollars
				Total	14,915,800.00	301,939.27

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES HDPE GRANULES	77000.000	K.G	6,930,000.00	138,041.81 US Dollars	0.00	Value & Qty
2	38089990	ALPHACYPERMETHRIN TECHNICAL	484.000	K.G	1,210,000.00	24,103.59 US Dollars	0.00	Value & Qty
3	39011010	LLDPE GRANULES	2900.000	K.G	275,500.00	5,488.04 US Dollars	0.00	Value & Qty
				Total	8,415,500.00	167,633.44		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLIN HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	1.0343 kg
		2. Alpha Cypermethrin	0.0080 kg
		3. LLDPE Granules	0.0441 kg

Case No.:9/5/87-ALC1/2012	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00038/AM13/	RLA File :56/24/040/00003/AM12/	Lic.No/Date:5610000098 27.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39232990	63/0- REVERSE PRINTED BOPP WOVEN BAGS -NET CONTENT: 1)PP GRANULES-1175.000 MT, 2)U.V.STABILIZER-25.000 MT, 3)PP GRANULES LAMINATION-100.000 MT, 4)BOPP FILM-600.000 MT, 5)TITANIUM DIOXIDE-100.000 MT, 6)PACK.MATERIAL-PP GRANULES-20.000 MT, 7)PRINTING INK-120000 LTR., 8) TOLUENE-200.000 MT	2000.000	M.T	326300000.00	6500000.00 US Dollars
				Total	326,300,000.00	6,500,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	PP GRANULES	1292.500	M.T	100,569,425.00	2,003,375.00 US Dollars	0.00	Value & Qty
2	38123090	U.V.STABILZER	26.000	M.T	15,662,400.00	312,000.00 US Dollars	0.00	Value & Qty
3	39021000	PP GRANULES LAMINATION	105.000	M.T	8,170,050.00	162,750.00 US Dollars	0.00	Value & Qty

4	39202020	BOPP FILM	690.000	M.T	96,986,400.00	1,932,000.00 US Dollars	0.00	Value & Qty
5	28230010	TITANIUM DIOXIDE	105.000	M.T	21,084,000.00	420,000.00 US Dollars	0.00	Value & Qty
6	39021000	PACKING MATERIAL-PP GRANULES	21.000	M.T	1,634,010.00	32,550.00 US Dollars	0.00	Value & Qty
7	32151190	PRINTING INK	120000.000	Litre	21,987,600.00	438,000.00 US Dollars	0.00	Value & Qty
8	29023000	TOLUENE	200.000	M.T	17,390,300.00	346,420.32 US Dollars	0.00	Value & Qty
				Total	283,484,185.00	5,647,095.32		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/39/2009-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reverse Printed BOPP Woven Bags	1 kg	1. PP Granules	0.6462 kg
		2. UV Stabilizer	0.0130 kg
		3. PP Granules (for lamination)	0.0525 kg
		4. BOPP Film	0.3450 kg
		5. Titanium Dioxide	0.0525 kg
		6. Printing Ink	0.0600 kg
		7. Reducer	0.100 kg

		8. PP Granules	As per Packing Policy
--	--	----------------	-----------------------

12	Case No.:10/8/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00071/AM13/	RLA File :09/24/040/00608/AM12/	Lic.No/Date:0910051694 12.03.2012	Defer Date:17.10.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 31.07.2012 and 07.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

13	Case No.:15/4/87-ALC1/2012	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00023/AM13/	RLA File :35/24/040/00039/AM12/	Lic.No/Date:3510037920 22.03.2012	Defer Date:17.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 24.08.2012. Comments of D/o C&PC are awaited.			

14	Case No.:16/4/87-ALC1/2012	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00024/AM13/	RLA File :35/24/040/00040/AM12/	Lic.No/Date:3510037923 22.03.2012	Defer Date:17.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 24.08.2012. Comments of D/o C&PC are awaited.			

Case No.:18/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00047/AM13/	RLA File :03/95/040/01073/AM12/	Lic.No/Date:0310687749 26.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39011010	63/0- RECYCLED POLYETHYLENE GRANUELS	125.000	M.T	9810950.00	196219.00 US Dollars
				Total	9,810,950.00	196,219.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LDPE GRANUELS - COMMERCIAL GRADE	105.000	M.T	7,612,500.00	152,250.00 US Dollars	0.00	Value & Qty
2	39019090	LLDPE GRINDING	26.250	M.T	918,750.00	18,375.00 US Dollars	0.00	Value & Qty
				Total	8,531,250.00	170,625.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/132/2007-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Recycled LDPE	125.00 MT	1. LDPE	102.00

Granules	Granules	MT
	2. LDPE Grinding	25.50 MT

Case No.:19/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00048/AM13/	RLA File :03/95/040/01074/AM12/	Lic.No/Date:0310687740 26.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39011010	63/0- RECYCLED POLYETHYLENE GRANUELS	125.000	M.T	9509100.00	190182.00 US Dollars
				Total	9,509,100.00	190,182.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES - COMMERCIAL GRADE	105.000	M.T	7,350,000.00	147,000.00 US Dollars	0.00	Value & Qty
2	39019090	LLDPE GRINDING	26.250	M.T	918,750.00	18,375.00 US Dollars	0.00	Value & Qty
				Total	8,268,750.00	165,375.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/132/2007-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Recycled LLDPE Granules	125.00 MT	1. LLDPE Granules	102.00 MT
		2. LLDPE Grinding	25.50 MT

17	Case No.:4/5/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00033/AM13/	RLA File :04/24/040/00212/AM11/	Lic.No/Date:0410135107 27.03.2012	Defer Date:17.10.2012
	Decision: A D/L No. 46011/26/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 31.07.2012 and 07.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

18	Case No.:5/5/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00034/AM13/	RLA File :04/24/040/00248/AM11/	Lic.No/Date:0410135112 27.03.2012	Defer Date:17.10.2012
	Decision: A D/L No. 46011/26/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 31.07.2012 and 07.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:20/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00049/AM13/	RLA File :03/95/040/01075/AM12/	Lic.No/Date:0310687986 27.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39012000	63/0- RECYCLED POLYETHYLENE GRANUELS	125.000	M.T	9509100.00	190182.00 US Dollars
				Total	9,509,100.00	190,182.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE GRANUELS - COMMERCIAL GRADE	105.000	M.T	7,350,000.00	147,000.00 US Dollars	0.00	Value & Qty
2	39019090	HDPE GRINDING	26.250	M.T	918,750.00	18,375.00 US Dollars	0.00	Value & Qty
				Total	8,268,750.00	165,375.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/132/2007-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Recycled HDPE Granules	125.00 MT	1. HDPE Granules	102.00 MT
		2. HDPE Grinding	25.50 MT

Case No.: 14/4/87-ALC1/2012	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved																																														
HQ File :01/87/050/00022/AM13/	RLA File :32/24/040/00068/AM12/	Lic.No/Date:3210053823 29.03.2012	Defer Date:																																														
Application: Request is for adhoc norms for following: <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB/FOR (in Currency of realisation)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39269099</td> <td>63/0- LLIN HDPE MOSQUITO BEDNETS</td> <td>690300.000</td> <td>K.G</td> <td>138060000.00</td> <td>2794736.80 US Dollars</td> </tr> <tr> <td>2</td> <td>83081010</td> <td>63/0- MOSQUITO NET HANGING ZINC COATEDHOOKS</td> <td>6600000.000</td> <td>Number</td> <td>3300000.00</td> <td>66801.62 US Dollars</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>141,360,000.00</td> <td>2,861,538.42</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>IMPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>CIF (Rs.)</th> <th>CIF (Currency)</th> <th>Total exemption from Customs duty</th> <th>Limiting Factor (Value/Qty/Value & Qty)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39012000</td> <td>HDPE GRANULES</td> <td>714000.000</td> <td>K.G</td> <td>64,260,000.00</td> <td>1,280,079.68 US Dollars</td> <td>0.00</td> <td>Value & Qty</td> </tr> </tbody> </table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39269099	63/0- LLIN HDPE MOSQUITO BEDNETS	690300.000	K.G	138060000.00	2794736.80 US Dollars	2	83081010	63/0- MOSQUITO NET HANGING ZINC COATEDHOOKS	6600000.000	Number	3300000.00	66801.62 US Dollars					Total	141,360,000.00	2,861,538.42	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	39012000	HDPE GRANULES	714000.000	K.G	64,260,000.00	1,280,079.68 US Dollars	0.00	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																											
1	39269099	63/0- LLIN HDPE MOSQUITO BEDNETS	690300.000	K.G	138060000.00	2794736.80 US Dollars																																											
2	83081010	63/0- MOSQUITO NET HANGING ZINC COATEDHOOKS	6600000.000	Number	3300000.00	66801.62 US Dollars																																											
				Total	141,360,000.00	2,861,538.42																																											
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																																									
1	39012000	HDPE GRANULES	714000.000	K.G	64,260,000.00	1,280,079.68 US Dollars	0.00	Value & Qty																																									

2	38089910	ALPHACYPERMETHRIN TECHNICAL	5550.000	K.G	6,105,000.00	121,613.55 US Dollars	0.00	Value & Qty
3	39011010	LLDPE GRANULES	30450.000	K.G	2,892,750.00	57,624.50 US Dollars	0.00	Value & Qty
4	83081010	MOSQUITO NET HANGING ZINC COATED HOOKS	13200000.000	Number	6,600,000.00	131,474.10 US Dollars	0.00	Value & Qty
				Total	79,857,750.00	1,590,791.83		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLIN HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	1.0343 kg
		2. Alpha Cypermethrin	0.0080 kg
		3. LLDPE Granules	0.0441 kg
		4. Mosquito Net Hanging Tine Coated Hooks	Net to Net

Case No.:21/5/87-ALC1/2012	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
HQ File :01/87/050/00050/AM13/	RLA File :03/95/040/01090/AM12/	Lic.No/Date:0310689756 04.04.2012	Defer Date:17.10.2012

Decision: A D/L No. 46011/16/2011-PC.II dated 26.06.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 31.07.2012 and 07.09.2012 (Final Reminder) giving 15 days time for submission of information.

Reply still awaited from the firm.

Case No.:10/10/87-ALC1/2012	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00086/AM13/	RLA File :32/24/040/00003/AM13/	Lic.No/Date:3210054285 03.05.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39269099	63/0- LLIN HDPE MOSQUITO BED NETS.	690300.000	K.G	138060000.00	2794736.80 US Dollars
				Total	138,060,000.00	2,794,736.80

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE GRANULES	714000.000	K.G	64,260,000.00	1,247,766.99 US Dollars	0.00	Value & Qty
2	38089910	ALPHACYPERMETHRIN ALPHACYPERMETHRIN TECHNICAL	5550.000	K.G	6,105,000.00	118,543.69 US Dollars	0.00	Value & Qty
3	39011010	LLDPE GRANULES	30450.000	K.G	2,892,750.00	56,169.90 US Dollars	0.00	Value & Qty
4	83081010	MOSQUITO NET HANGING ZINC COATED HOOKS COMPONENT	6600000.000	Number	3,300,000.00	64,077.67 US Dollars	0.00	Value & Qty

				Total	76,557,750.00	1,486,558.25		
--	--	--	--	--------------	---------------	--------------	--	--

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLIN HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	1.0343 kg
		2. Alpha Cypermethrin	0.0080 kg
		3. LLDPE Granules	0.0441 kg
		4. Mosquito Net Hanging Tine Coated Hooks	Net to Net

23	Case No.:1/10/87-ALC1/2012	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00077/AM13/	RLA File :05/24/040/00040/AM13/	Lic.No/Date:0510324125 08.05.2012	Defer Date:17.10.2012
	Decision: Technical Representative of D/o C&PC has informed that they have received the reply of firm. Comments of D/o C&PC are awaited.			

24	Case No.:1/9/87-ALC1/2012	Party Name:BALAJI AMINES LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00072/AM13/	RLA File :31/83/040/00261/AM12/	Lic.No/Date:3110054311 16.05.2012	Defer Date:24.10.2012

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.10.2012. Comments of D/o C&PC are awaited.

25	Case No.:2/9/87-ALC1/2012	Party Name:BALAJI AMINES LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00073/AM13/	RLA File :31/83/040/00010/AM13/	Lic.No/Date:3110054312 16.05.2012	Defer Date:24.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.10.2012. Comments of D/o C&PC are awaited.			

26	Case No.:2/15/87-ALC1/2012	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00111/AM13/	RLA File :52/24/040/00006/AM13/	Lic.No/Date:5210038439 21.05.2012	Defer Date:24.10.2012
	Decision: The firm vide letter dated 20.08.2012 has directly submitted its reply to D/o C&PC on 20.08.2012 under intimation to DGFT office. Comments of D/o C&PC are awaited.			

27	Case No.:4/9/87-ALC1/2012	Party Name:G B RUBBER PRODUCTS	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00075/AM13/	RLA File :31/83/040/00240/AM12/	Lic.No/Date:3110054372 22.05.2012	Defer Date:17.10.2012
	Decision: A D/L was issued to firm by DGFT on 14.08.2012 (as per information called for by DIPP). This was followed by Reminder from DGFT on 19.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

28	Case No.:3/12/87-ALC1/2012	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00100/AM13/	RLA File :03/95/040/01122/AM12/	Lic.No/Date:0310695628 22.05.2012	Defer Date:17.10.2012
	Decision: A D/L No. 46011/62/2010-PC.II dated 27.08.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

29	Case No.:7/15/87-ALC1/2012	Party Name:POWERBAND INDUSTRIES PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00116/AM13/	RLA File :03/95/040/00113/AM13/	Lic.No/Date:0310697666 06.06.2012	Defer Date:24.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.09.2012. Comments of D/o C&PC are awaited.			

30	Case No.:2/18/87-ALC1/2012	Party Name:ECCELENT COMPONENTS MANUFACTURING PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00140/AM13/	RLA File :04/24/040/00031/AM13/	Lic.No/Date:0410137246 12.06.2012	Defer Date:17.10.2012
	Decision: A D/L No. 46011/101/2012-PC.II dated 31.08.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:10/15/87-ALC1/2012	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
--	------------------------------------	---------------------------------------	--	-------------------------

31	HQ File :01/87/050/00119/AM13/	RLA File :05/24/040/00088/AM13/	Lic.No/Date:0510327573 15.06.2012	Defer Date:24.10.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.09.2012. Comments of D/o C&PC are awaited.				

32	Case No.:9/15/87-ALC1/2012	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00118/AM13/	RLA File :05/24/040/00080/AM13/	Lic.No/Date:0510327826 20.06.2012	Defer Date:17.10.2012
Decision: A D/L No. 46011/31/2008-PC.II dated 05.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.				

33	Case No.:18/21/87-ALC1/2012	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00160/AM13/	RLA File :07/24/040/00125/AM13/	Lic.No/Date:0710089176 21.06.2012	Defer Date:17.10.2012
Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited.				

34	Case No.:1/21/87-ALC1/2012	Party Name:GUJRAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00143/AM13/	RLA File :03/94/040/00126/AM13/	Lic.No/Date:0310699602 22.06.2012	Defer Date:17.10.2012
Decision: A copy of application has been forwarded to DIPP on 16.08.2012. Comments of DIPP are awaited.				

35	Case No.:3/21/87-ALC1/2012	Party Name:ITS COATINGS, PVT LTD	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00145/AM13/	RLA File :03/94/040/00239/AM13/	Lic.No/Date:0310699813 26.06.2012	Defer Date:17.10.2012

Decision: A D/L No. 46011/108/2012-PC.II dated 07.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.

Case No.:4/18/87-ALC1/2012	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00142/AM13/	RLA File :32/24/040/00014/AM13/	Lic.No/Date:3210055281 28.06.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39269099	63/0- LLIN HDPE MOSQUITO BED NETS	690300.000	K.G	138060000.00	2503354.40 US Dollars
				Total	138,060,000.00	2,503,354.40

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE GRANULES RAW MATERIALS	714000.000	K.G	64,260,000.00	1,148,525.47 US Dollars	0.00	Value & Qty
2	38089910	ALPHACYPERMETHRIN TECHNICAL RAW MATERIALS	5550.000	K.G	6,105,000.00	109,115.28 US Dollars	0.00	Value & Qty
3	39011010	LLDPE GRANULES RAW MATERIALS	30450.000	K.G	2,892,750.00	51,702.41 US Dollars	0.00	Value & Qty
4	83081010	MOSQUITO NET HANGING ZINC COATED HOOKS COMPONENT	6600000.000	Number	3,300,000.00	58,981.23 US Dollars	0.00	Value & Qty

				Total	76,557,750.00	1,368,324.39		
--	--	--	--	--------------	---------------	--------------	--	--

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLIN HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	1.0343 kg
		2. Alpha Cypermethrin	0.0080 kg
		3. LLDPE Granules	0.0441 kg
		4. Mosquito Net Hanging Tine Coated Hooks	Net to Net

37	Case No.:2/21/87-ALC1/2012	Party Name:AMRIT POLYCHEM PVT LTD	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00144/AM13/	RLA File :03/94/040/00190/AM13/	Lic.No/Date:0310700262 29.06.2012	Defer Date:17.10.2012
	Decision: A D/L No. 46011/107/2012-PC.II dated 07.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

38	Case No.:1/18/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00139/AM13/	RLA File :02/24/040/00059/AM13/	Lic.No/Date:0210179439 05.07.2012	Defer Date:17.10.2012

Decision: A D/L No. 46011/102/2012-PC.II dated 31.08.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.

39	Case No.:4/21/87-ALC1/2012	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00146/AM13/	RLA File :05/24/040/00107/AM13/	Lic.No/Date:0510329142 09.07.2012	Defer Date:24.10.2012
	Decision: A D/L No. 46011/25/2008-PC.II dated 24.09.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

40	Case No.:16/21/87-ALC1/2012	Party Name:BLS POLYMERS LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00158/AM13/	RLA File :05/23/040/00120/AM13/	Lic.No/Date:0510329149 09.07.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited.			

41	Case No.:5/21/87-ALC1/2012	Party Name:PARAS POLYCOAT LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00147/AM13/	RLA File :05/24/040/00131/AM13/	Lic.No/Date:0510329277 10.07.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited.			

	Case No.:25/21/87-ALC1/2012	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
	HQ File :01/87/050/00167/AM13/	RLA File :03/95/040/00157/AM13/	Lic.No/Date:0310701389 10.07.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39119090	63/0- PEEK (POLYETHER ETHER KETONE)	500000.000	K.G	1239300000.00	25500000.00 US Dollars
				Total	1,239,300,000.00	25,500,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29142990	4,4 DIFLUORO BENZO PHENONE	400000.000	K.G	497,952,000.00	10,080,000.00 US Dollars	0.00	Value & Qty
2	29072200	HYDROQUINONE PREMIUM / PHOTOGRAPHIC GRADE	200000.000	K.G	77,064,000.00	1,560,000.00 US Dollars	0.00	Value & Qty
3	28362090	SODA SOLVAY LIGHT - SODIUM CARBONATE LIGHT	210000.000	K.G	6,353,676.00	128,616.92 US Dollars	0.00	Value & Qty
4	28364000	POTASSIUM CARBONATE	75000.000	K.G	8,892,000.00	180,000.00 US Dollars	0.00	Value & Qty
5	29309070	DIPHENYL SULFONE	125000.000	K.G	74,100,000.00	1,500,000.00 US Dollars	0.00	Value & Qty
6	28273990	LITHIUM CHLORIDE (99% ANHYDROUS)	10500.000	K.G	17,556,210.00	355,388.87 US Dollars	0.00	Value & Qty
				Total	681,917,886.00	13,804,005.79		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2007-PC.II dated 10.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Ether Ether Ketone (PEEK)	1 kg	1. 4,4 Difluoro Benzophenone	0.793 kg
		2. Hydroquinone (Premium / Photographic	0.392 kg

		Grade)	
		3. Soda Solvey / Sodium Carbonate Light	0.416 kg
		4. Potassium Carbonate	0.003 kg
		5. Diphenyl Sulfone	0.164 kg
		6. Lithium Chloride (99% Anhydrous)	0.021 kg

43	Case No.:12/21/87-ALC1/2012	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00154/AM13/	RLA File :03/95/040/00173/AM13/	Lic.No/Date:0310701869 16.07.2012	Defer Date:17.10.2012
	Decision: A D/L No. 46011/109/2012-PC.II dated 07.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:11/21/87-ALC1/2012	Party Name:RALLIS INDIA LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved																				
	HQ File :01/87/050/00153/AM13/	RLA File :03/95/040/00138/AM13/	Lic.No/Date:0310702465 20.07.2012	Defer Date:																				
	Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39094040</td><td>62/0- Polyether Ketone Ketone (60:40)</td><td>20600.000</td><td>K.G</td><td>54384000.00</td><td>1133000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>54,384,000.00</td><td>1,133,000.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39094040	62/0- Polyether Ketone Ketone (60:40)	20600.000	K.G	54384000.00	1133000.00 US Dollars					Total	54,384,000.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																		
1	39094040	62/0- Polyether Ketone Ketone (60:40)	20600.000	K.G	54384000.00	1133000.00 US Dollars																		
				Total	54,384,000.00	1,133,000.00																		

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	28129000	Terephthaloyl Chloride (TCL)	9002.200	K.G	4,050,990.00	81,020.00 US Dollars	0.00	Qty
2	28129000	Isophthaloyl Chloride (ICL)	5582.600	K.G	2,512,170.00	50,243.00 US Dollars	0.00	Qty
3	29093020	Diphenyl Oxide (DPO)	13905.000	K.G	5,562,000.00	111,240.00 US Dollars	0.00	Qty
4	28273200	Aluminium Chloride	47998.000	K.G	4,559,810.00	91,196.00 US Dollars	0.00	Qty
5	29051100	Methanol	6077.000	K.G	227,888.00	4,560.00 US Dollars	0.00	Qty
				Total	16,912,858.00	338,259.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/70/2006-PC.II dated 13.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyetherketoneketone (PEKK) 60:40	1 kg	1. Terephthaloyl Chloride (TCL)	0.387 kg
		2. Isophthaloyl Chloride (ICL)	0.250 kg
		3. Diphenyl Oxide (DPO)	0.550 kg
		4. Methanol	0.295 kg
		5. Aluminium Chloride	2.330 kg

Case No.:5/25/87-ALC1/2012	Party Name:EMERALD RESILIENT TYRE MANUFACTURERS (P) LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
HQ File :01/87/050/00212/AM13/	RLA File :04/24/040/00090/AM13/	Lic.No/Date:0410138658 03.08.2012	Defer Date:24.10.2012

Decision: A D/L was issued by DIPP on 03.10.2012. It was decided by the Committee to issue a Reminder to firm giving

15 days for submission of information.

Case No.:6/22/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00178/AM13/	RLA File :08/24/040/00141/AM13/	Lic.No/Date:0810114009 06.08.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39075000	62/0- Polyamide Resin	48000.000	K.G	7616000.00	136000.00 US Dollars
				Total	7,616,000.00	136,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38249090	Dimer Acid	34416.000	K.G	3,281,600.00	58,600.00 US Dollars	0.00	Qty
2	38231900	Distillef Fatty Acid	6144.000	K.G	476,000.00	8,500.00 US Dollars	0.00	Qty
3	29212990	Tri Ethylene Tetra Amine (This licence issued under para 4.7 of H.B. vol.I 2009-14 for fixation of Norms by ALC New Delhi)	14016.000	K.G	2,766,400.00	49,400.00 US Dollars	0.00	Qty
				Total	6,524,000.00	116,500.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2009-PC.II dated 18.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Resin	1 kg	1. Dimer Acid	0.717 kg
		2. Distilled Fatty Acid	0.128 kg
		2. Tri Ethylene Tetra Amine	0.292 kg

47	Case No.: 28/21/87-ALC1/2012	Party Name:SWASTIK POLYMERS	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00170/AM13/	RLA File :05/24/040/00173/AM13/	Lic.No/Date:0510331552 07.08.2012	Defer Date:24.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited.			

48	Case No.: 10/27/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00236/AM13/	RLA File :08/24/040/00170/AM13/	Lic.No/Date:0810114337 17.08.2012	Defer Date: 24.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.09.2012. Comments of D/o C&PC are awaited.			

49	Case No.: 1/24/87-ALC1/2012	Party Name:ARMOR PLAST LTD.,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00207/AM13/	RLA File :07/24/040/00238/AM13/	Lic.No/Date:0710090519 30.08.2012	Defer Date:24.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.09.2012. Comments of D/o C&PC are awaited.			

50	Case No.:8/27/87-ALC1/2012	Party Name:SHRIRAM SEPL COMPOSITES PVT LTD	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00234/AM13/	RLA File :04/24/040/00077/AM13/	Lic.No/Date:0410139525 06.09.2012	Defer Date: 24.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.09.2012. Comments of D/o C&PC are awaited.			

51	Case No.:9/27/87-ALC1/2012	Party Name:HARITA -NTI LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00235/AM13/	RLA File :04/24/040/00098/AM13/	Lic.No/Date:0410139640 10.09.2012	Defer Date: 24.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.09.2012. Comments of D/o C&PC are awaited.			

52	Case No.:5/27/87-ALC1/2012	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00231/AM13/	RLA File :03/95/040/00280/AM13/	Lic.No/Date:0310708456 11.09.2012	Defer Date: 24.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.09.2012. Comments of D/o C&PC are awaited.			

53	Case No.:6/27/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00232/AM13/	RLA File :03/95/040/00361/AM13/	Lic.No/Date:0310708470 11.09.2012	Defer Date: 24.10.2012
	Decision: A copy of application has been forwarded to DIPP on 27.09.2012. Comments of DIPP are awaited.			

	Case No.:7/27/87-ALC1/2012	Partv Name:ZENITH INDUSTRIAL	Meet No/Date:27/87-ALC1/2012	Status:
--	-----------------------------------	------------------------------	------------------------------	----------------

54		RUBBER PRODUCTS PVT. LTD	03.10.2012	Deferred
	HQ File :01/87/050/00233/AM13/	RLA File :03/95/040/00425/AM13/	Lic.No/Date:0310708475 11.09.2012	Defer Date: 24.10.2012
Decision: A copy of application has been forwarded to DIPP on 27.09.2012. Comments of DIPP are awaited.				

55

Case No.:11/27/87-ALC1/2012	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved					
HQ File :01/87/050/00237/AM13/	RLA File :32/24/040/00033/AM13/	Lic.No/Date:3210056974 12.09.2012	Defer Date:					
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39269099	63/0- LLIN MOSQUITO BEDNETS	670500.000	K.G	134100000.00	2431550.30 US Dollars		
				Total	134,100,000.00	2,431,550.30		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES RAW MATERIALS	714000.000	K.G	64,260,000.00	1,148,525.47 US Dollars	17,253,167.00	Value & Qty
2	38089910	ALPHACYPERMETHRIN TECHNICAL RAW MATERIALS	5550.000	K.G	6,105,000.00	109,115.28 US Dollars	1,639,131.00	Value & Qty
3	39011010	LLDPE GRANULES RAW MATERIALS	30450.000	K.G	2,892,750.00	51,702.42 US Dollars	776,674.00	Value & Qty
4	83081010	MOSQUITO NET HANGING ZINC COATED HOOKS COMPONENTS	6600000.000	Number	3,300,000.00	58,981.23 US Dollars	886,017.00	Value & Qty
				Total	76,557,750.00	1,368,324.40		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLIN HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	1.0343 kg
		2. Alpha Cypermethrin	0.0080 kg
		3. LLDPE Granules	0.0441 kg
		4. Mosquito Net Hanging Tine Coated Hooks	Net to Net

Case No.:1/27/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Approved
HQ File :01/87/050/00227/AM13/	RLA File :08/24/040/00219/AM13/	Lic.No/Date:0810115236 19.09.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 70 +/- 1%)	80000.000	K.G	7392000.00	132000.00 US Dollars
				Total	7,392,000.00	132,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
--------	------------	-------------	-----	-----	-----------	----------------	-----------------------------------	---

1	38231900	Distilled Fatty Acid	18000.000	K.G	1,344,000.00	24,000.00 US Dollars	0.00	Qty
2	29173500	Phthalic Anhydride	26800.000	K.G	2,128,000.00	38,000.00 US Dollars	0.00	Qty
3	29054500	Glycerine	16800.000	K.G	784,000.00	14,000.00 US Dollars	0.00	Qty
4	29023000	Toluene (This licence issued under para 4.7.1 of HB vol.I 2009-14 as per Norms fixed in ALC Mtg No.4/87-ALC1/2012 dt 27.4.2012)	25200.000	K.G	2,072,000.00	37,000.00 US Dollars	0.00	Qty
				Total	6,328,000.00	113,000.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2012 dated 12.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70+/- 1%)	1 kg	1. Distilled Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Toluene	0.315 kg

Case No.:2/27/87-ALC1/2012	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
HQ File :01/87/050/00228/AM13/	RLA File :30/24/040/00032/AM13/	Lic.No/Date:3010089129 19.09.2012	Defer Date: 17.10.2012

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.

58	Case No.:3/27/87-ALC1/2012	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00229/AM13/	RLA File :03/95/040/00158/AM13/	Lic.No/Date:0310709797 20.09.2012	Defer Date: 17.10.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

59	Case No.:4/27/87-ALC1/2012	Party Name:WATER SOLUTIONS & SERVICES	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00230/AM13/	RLA File :05/24/040/00232/AM13/	Lic.No/Date:0510335486 25.09.2012	Defer Date: 17.10.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

60	Case No.:12/27/87-ALC1/2012	Party Name:NILKAMAL LTD	Meet No/Date:27/87-ALC1/2012 03.10.2012	Status: Deferred
	HQ File :01/87/050/00238/AM13/	RLA File :03/95/040/00111/AM13/	Lic.No/Date:0310710550 26.09.2012	Defer Date: 17.10.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
